परेशानियों को ध्यान में रखते हुए, ऐसा रास्ता निकालेगी जिस से गन्ना पैदा करने वाले किसानों को गन्ना जलाना न पड़े और वह बेकार न जाये।

जहां तक विदेशों में चीनी भेजने का प्रश्न है, हमारी यह कोशिश रहेगी कि उचित दाम मिलने पर जितनी चीनी हम आसानी से विदेशों को भेज सकते हैं, वह भेजें। किसी विशेष संघ, या किन्हीं व्यापारियों के दबाव में आकर सरकार इस नीति में किसी भी तरह से तब्दीली करने वाली नहीं है।

श्री नरसिंह नारायण पांडे : दिसम्बर, 1974 में यू०के० और यू०एस०ए० के साथ हमारा कान्ट्रैक्ट खत्म होने जा रहा है। क्या सरकार उस को कान्टीन्यू करेगी, या इन्टरनैशनल फ्री मार्केट में जायेगी, जहां ऊंचे दाम मिल रहे हैं।

श्री डी० पी० मौर्य : अगर माननीय इस बात को यहीं रहने दें, तो अच्छा है। ये सब बातें हमारे ध्यान में हैं। मैं उन को विश्वास दिलाना चाहता हूं कि हम देश को किसी भी तरह से घाटे में नहीं रहने देंगे। विदेशों में चीनी के दाम बढ़ रहे हैं, यह बात भी हमारे ध्यान में है। हम इस बात का भी ध्यान रखेंगे कि हमारे देश के उपभोक्ताओं को किसी तरह की परेशानी न हो।

जहां तक भार्गव कमीशन की रिपोर्ट का सम्बन्ध है, उस रिपोर्ट को 27 फरवरी को पेश किया गया था। उसका ध्यानपूर्वक पठन-पाठन किया जा रहा है। माननीय सदस्य नियमों को मुझ से ज्यादा समझते हैं। नियम के अनुसार 6 महीने के अन्दर अन्दर यह रिपोर्ट इस सदन के सामने आ जानी चाहिये। हमारे मंत्रालय का यह प्रयत्न रहेगा कि वह रिपोर्ट शीघ्रातिशीघ्र इस सर्वश्रेष्ठ सदन के सामने आ जाये। सरकार का ऐसा कोई इरादा नहीं है कि इस रिपोर्ट को दबा कर रखा जाये।

जहां तक मिलावट का प्रश्न है, उस के बारे में एसेंशल कामोडिटीज एक्ट और दूसरे कानूनों के अन्तर्गत कार्यवाही की जाती है। प्रदेश सरकारें इस कलंक के प्रति जागरूक हैं। सरकार भी इस बात का ध्यान रखेगी कि किसी भी रूप में मिलावट न होने पाये, जिस से उपभोक्ता और समाज को नुकसान न होने पाये।

12.45 hrs.

MOTION FOR ADJOURNMENT

Firing in Patna

MR. SPEAKER: Next item, papers to be laid on the Table

SHRI JYOTIRMOY BOSU (Diamond Harbour) Sir, the situation in Bihar is going from bad to worse Thirty persons have been shot down and more than 200 injured.. (*Interruptions*). Even the train services have been suspended. CRP and army have been deployed to maintain law and order .(*Interruptions*).

श्री अटल बिहारी वाजपेयी : (ग्वालियर) . अध्यक्ष महोदय, वहां जो परिस्थिति पैदा हुई है, उस के लिए केन्द्रीय सरकार जिम्मेदार है। .. (व्यवधान)।

अध्यक्ष महोदय : आप सब लोग बोल रहे हैं। मेरी समझ में कुछ भी नहीं आ रहा है। आप बैठ जाइये। (व्यवधान)

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, हमारा तो काम रोको प्रस्ताव है। कांग्रेस के मेम्बरों को क्या तकलीफ हो रही है? आप उन को शान्त कीजिए। (व्यवधान)

अध्यक्ष महोदय : आप लोग बैठ जायें।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, आप एक एक को बुलाइए।

अध्यक्ष महोदय : बुलाने की बात नहीं है। मैं आप से बात करना चाहता हूं। आप बैठें। शान्ति से मेरी बात सुनें। आप लोगों ने ऐडजर्नमेंट मोशन दिया है। कल आप ने कहा था कि मिनिस्टर स्टेटमेंट दें

श्री अटल बिहारी वाजपेयी क्या कांग्रेस वालों ने ऐडजर्नमेंट मोशन दिया है? ये काहे को बोल रहे हैं?

(इंटरप्शंस)

अध्यक्ष महोदय : आप लोगों को क्या तकलीफ है? आप बैठिए। मुझे बात तो करने दीजिए

[अध्यक्ष महोदय]

उन्होंने एडजर्नमेंट मोशन दिया है। उन से बात तो करने दीजिए।

श्री अटल बिहारी वाजपेयी : ये वहां गोली चलाते हैं और यहां हम को बोलने नहीं देते हैं।

अध्यक्ष महोदय : यह आपस में बाहर फैसला कर लिया करें कि कौन चलाता है कौन चलवाता है ?

श्री अटल बिहारी वाजपेयी : सरकार इन की है, गोली हम चलाएंगे ?

अध्यक्ष महोदय : मैं आपसे बात करना चाहता हूं।

श्री मधु लिमये (बांका) : ये हल्ला कर रहे हैं।

अध्यक्ष महोदय : आर्डर, आर्डर प्लीज।

आप ने कल दिया था तो होम मिनिस्टर तो बिहार गए हुए हैं . .

श्री ज्योतिर्मय बसु : कल स्टेटमेंट देना चाहिए था।

अध्यक्ष महोदय : जब तक सिचुएशन एसर्टेन न कर ले तब तक कैसे देंगे ?

श्री मधु लिमये : प्वाइंट आफ आर्डर।

MR. SPEAKER : Point of order on what ?

आप का मोशन है, उस पर मैं बात कर रहा हूं।

श्री अटल बिहारी वाजपेयी : अगर आप स्वीकार कर रहे हैं तो स्वीकार कर लीजिए। अगर स्वीकार नहीं कर रहे है तो फैसला करने के पहले हमें सुन लीजिए और उस के प्रकाश में निर्णय कीजिए।

अध्यक्ष महोदय : मुझे इजाजत देने में कोई एतराज नहीं है क्यों कि बजट का तो आज जवाब हो ही जाना है। आप ने फैसला किया था कि जब बजट डिस्कशन हो तो उस के दरमियान में कोई ऐडजर्नमेंट मोशन न आए। तो वह आज खत्म हो रहा है। यह जो ऐडजर्नमेंट मोशन मेरे पास आया है वह इन लोगों का है—श्री अटल बिहारी वाजपेयी, श्री पी० पी० यादव, श्री रामावतार शास्त्री, श्री एस० एम० मुखर्जी, श्री सी० के० चन्द्रप्पन, श्री समर गुहा, श्री एस० एम० बैनर्जी, श्री मधु दण्डवते. . . . यह मैंने इसी आर्डर में पढ़ा है कि जिस आर्डर में यह उन्होंने दिया है।

श्री अटल बिहारी वाजपेयी का और श्री पी० पी० यादव का, सब से पहले आया है, इसलिए मैंने यह पढ़ा . . .

SHRI S. M. BANERJEE (Kanpur) : Will the Home Minister be here to reply ?

अध्यक्ष महोदय : मैं यही तो बात कह रहा हूं। अगर मैं कहता हूं कि होम मिनिस्टर नहीं हैं तो आप कहते हैं कि अभी करो और जब मैं इजाजत देने की बात करता हूं तो आप दूसरी बात कहते हैं। आप आखिर एक बात पर खड़े रहिए।

How can I keep this pending ? Either I accept it or I reject it.

पहले मुझे इस को डिस्पोज आफ कर लेने दीजिए।

श्री मधु लिमये : मेरा प्वाइंट आफ आर्डर है।

अध्यक्ष महोदय : प्वाइंट आफ आर्डर किस बात पर है ?

श्री मधु लिमये : इसी पर है। . . . (इंटरप्शंस)

अध्यक्ष महोदय : जब इतने आए हैं तो जिस का पहले आया है उस को मैं देता हूं। सब आइडेंटिकल मोशंस हैं।

I shall now ask Mr Vajpayee to move for leave of the House.

श्री एस० एम० बैनर्जी : आप हमें एक-एक मिनट सुन लीजिए।

MR. SPEAKER : There is no question of hearing

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मैं अपने कामरोको प्रस्ताव के लिए सदन की अनुमति चाहता हूं। मेरा प्रस्ताव है कि सदन की

कार्यवाही रोक दी जाय और बिहार की गंभीर परिस्थिति पर चर्चा की जाय

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I oppose it on behalf of the Government.

SHRI S. M. BANERJEE: The Home Minister is not here, Sir.

MR. SPEAKER: He has asked for leave of the House to move his motion. Those in favour of leave being granted may rise in their places.

I am sorry, the requisite number is not there, the number is less than 50. Leave is not granted.

SHRI PILOO MODY (Godhra): I demand a recount.

MR SPEAKER: Those in favour of leave being granted may please rise in their places again... Again the number is less than 50 I am sorry Leave is not granted.

श्री अटल बिहारी वाजपेयी: अध्यक्ष महोदय, मेरी एक प्रार्थना है —हमारे सी०पी०आई० मेम्बरों को उधर जगह दीजिए, ये सरकार के साथ मिले हुए हैं ....

13 hrs.

MR. SPEAKER: No. CPI people are also in it.

श्री मधु लिमये: अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है . (*Interruption*)

MR. SPEAKER: Madhu Limayeji, on what business you are raising a point of order? There is no business before the House. I am passing on to the next item. The previous one has already been disposed of.

श्री मधु लिमये: मैं इसी के बारे में कह रहा हूं।

अध्यक्ष महोदय: किस के बारे में ?

श्री मधु लिमये: मैं बिजनेस के बारे में कह रहा हूं। ... (व्यवधान) ....

SHRI PILOO MODY: Next time we will prepare our speeches and get them approved by you 48 hours in advance.

श्री अटल बिहारी वाजपेयी: यह ठीक है कि हमारा एडजार्नमेंट मोशन गिर गया है, लेकिन आप यह यह स्वीकार करेंगे कि बिहार की परिस्थिति के बारे में सदन में चर्चा होनी चाहिए ....रूल 193 में थोड़े समय की चर्चा हो जाय।

SHRI PILOO MODY: Why is this happening in Bihar? Only because the Parliament and the elected representatives of the people are being throttled in this manner. That is why it is happening in Bihar and it has happened all over the country. Do you think that you can stop a revolution in Bihar by not having a debate in Parliament, just because we have here a few gramophone record with broken and worn-out pins? Purchased governments will not be permitted to survive in this country.

(*Interruptions.*)

MR. SPEAKER: May I request all of you to please resume your seats?

Order, please. Please resume your seats

(*Interruptions.*)

SHRI PILOO MODY: On a point of order, Sir. I want you to be aware of the language that was used just now in the House ..

MR. SPEAKER: I do not think anybody could hear anything and nothing is there on the record.

SHRI PILOO MODY: I name Shri Vasant Sathe ..

SHRI VASANT SATHE (Akola): I name Shri Piloo Mody.

(*Interruptions.*)

MR. SPEAKER: In all this noise nothing could be heard by the reporters and nothing has been recorded.

SHRI PILOO MODY: It is not merely a question of recording...

(Interruptions.)

SHRI PILOO MODY: On a point of order.

MR. SPEAKER: What is the point of order?

SHRI PILOO MODY: It is not merely a question of recording. After all, Mr Sathe occasionally sits in your Chair and thereafter he gives the same ruling which you are supposed to give and when a Member like that uses language which I have heard over here, I think it is too shocking. Do you think that by not having a debate over here you are going to quell the anger of the people in Bihar?

MR. SPEAKER: Don't ask like that About this Adjournment Motion, I put it to the House and leave fell through. What else can we do about it?

श्री मधु लिमये : अध्यक्ष महोदय, मेरा प्वाइन्ट आफ आर्डर है।

SHRI R. S. PANDEY (Rajnandgaon): What is the business before the House? I would like to raise a point of order before you call Mr. Limaye. I would like to know what the business before the House is.

श्री मधु लिमये : मैंने पहले उठाया है, मैं 15 मिनट से खड़ा हूं। ये धमकाने वाले कौन होते हैं। मैं आर्डर आफ बिजनेस पर बोल रहा हूं—ये रोकने वाले कौन होते हैं....

(Interruptions)

MR. SPEAKER: I am not allowing anybody. All of you may please sit down.

श्री मधु लिमये : अध्यक्ष महोदय, मेरे व्यवस्था का प्रश्न सीधा सादा है। आप ने अभी नियमों के अनुसार स्थगन प्रस्ताव पेश करने के लिये अनुमति मांगने की इजाजत दी लेकिन 50 लोग खड़े नहीं हो सके। अब मेरी आप से प्रार्थना है कि इस कार्यवाही को स्थगित कर के नियम 193 के तहत पटना की गंभीर स्थिति पर बहस करने का मौका दीजिए। मैं स्थगन प्रस्ताव रख रहा हूं.... (व्यवधान) . वहां 100 फायर किये गये, 400 टीयर गैस शैल छोड़े गये हैं इस लिये इस पर तत्काल बहस होनी चाहिये। ..(व्यवधान) . .

श्री अटल बिहारी वाजपेयी : आप ने कल गृह मंत्री जी को स्टेटमेन्ट देने के लिये कहा था लेकिन अभी तक उन्होंने स्टेटमेंट नहीं दिया है .

MR SPEAKER: We cannot do it. The Business is decided by the Business Advisory Committee. The Home Minister will come later on. He has gone to ascertain the facts.

SHRI ATAL BIHARI VAJPAYEE: The Home Minister may not be here; Government is here...

श्री मधु लिमये : क्या आप इस पर डिस्कशन एलाउ नहीं करेंगे ?

MR. SPEAKER: I will ask the Minister to make a statement on it. The Minister will make a statement later on

I request all Hon. Members to please sit down.

SHRI H. N. MUKERJEE (Calcutta—North-East): Could I have your indulgence to make a submission. On one occasion, on a similar issue, in view of the recalcitrance of Government to a discussion, on a similar issue, in view of the fundamental national importance and in view of us on the opposition being unable to muster sufficient number of people to stand in their seats, I made an appeal to you, Sir.

I appealed to you on the last occasion, to evolve opportunities for discussion of this kind of matter without delay. Let the Government, realise one thing, that in this country they are going to see this kind of think. (*Interruptions*)

श्री मधु लिमये : एडजर्नमेंट नहीं हुआ, ठीक है लेकिन बहस तो हो सकती है।

MR. SPEAKER : May I request you all to please sit down ?

SHRI A. K. GOPALAN (Palghat): Sir, I request that at least a discussion must be allowed on this because it is a very serious matter. According to newspaper reports, for the first time, in the annals of the history of Legislature, three shots had been fired in the lobby. Never has this occurred before in the history of Parliamentary democracy

So, I want to know and the people also would like to know what has happened there. So, a discussion is necessary. It is said that anti-social elements have done this. (*Interruptions*).

MR SPEAKER : Shri Gopalan is on his legs Why do you not allow me to listen to him ?

SHRI A. K. GOPALAN : It is said that in Parliamentary democracy in this country when you have allowed one Member to speak, others do not allow him.

MR. SPEAKER : It is very unfortunate that you and I belong to the old order.

SHRI A. K. GOPALAN : The procedure is that if the Speaker allows one hon. Member, the others should listen to him. If others will not allow me to go on, then there is no use coming here.

MR. SPEAKER : I have not allowed anybody excepting you

SHRI A. K. GOPALAN : You have allowed me. And with your permission, I am making my submission. I say that this is a very serious matter and it is not between the members of the Opposition Party and the Ruling Party. There are anti-social elements in every State in India; they are growing. What is the reason or basis for it ? Is there any basis ? Please examine the policies of the Government. It is said that prices have gone up. Everywhere the prices have gone up; there are other issues also. So, please allow a discussion on this The discussion on this is very essential because things are developing in such a way that we do not know what will happen in other States in the country. Please allow a discussion.

MR. SPEAKER : May I tell you that there is no intention in any way that any discussion should be barred ? When the adjournment motion was brought, I was thinking that there was enough strength for you at least today. It so happens that sometimes many members are absent.

PROF MADHU DANDAVATE (Rajapur) : Then you modify your rules.

MR SPEAKER : You will all come everyday like that. But, what about quorum in the House if the House is short of the requisite number ?

SHRI H N MUKERJEE : Does that mean that the Speaker, because the Opposition is numerically weak, would not try to help the discussion on a matter of national importance? (*Interruptions*)

MR SPEAKER. Prof. Mukerjee, you had your submission I allowed what was in my power. If it is not in my power, I cannot allow that.

श्री मधु लिमये : 193 का डिस्कशन आपके ही हाथ में है।

MR. SPEAKER : There is a procedure set for that.

SHRI H. N. MUKERJEE: They have to say something. Why are they playing a superior role and keeping quiet and saying nothing ?

SHRI K. RAGHU RAMAIAH: It is unfair to accuse Government in this case; because the Opposition has chosen a particular method and they have not found sufficient strength, now to say that Government have been against a discussion is very unfair.

I may submit that the Home Minister has gone this morning to Patna, and I believe he is expected tomorrow. As soon as he comes, we shall certainly place the matter before him and place the matter before you so that we can decide when and how and whether a fruitful discussion can take place and if so when.

SHRI JYOTIRMOY BOSU: On a point of order. Yesterday, you made it quite clear that Government should furnish this House with a statement. But today we are told that the Home Miniser has left for Patna... Are you aware of this?. .

MR. SPEAKER: Immediately after the matter was raised here, I said that At that time, how could I anticipate this?. .

SHRI S. M BANERJEE: The Deputy Minister is here and let him make a statement and let us have a discussion on it.

SHRI K. RAGHU RAMAIAH: I was going to add that in the light of your direction yesterday, in the light of whatever material is available, my colleague Mr Mohsin will make a statement if you would permit, on the basis of whatever facts are available to him.

SHRI S. M. BANERJEE: Let him make the statement and let us have a discussion on it.

श्री रामावतार शास्त्री (पटना) अध्यक्ष जी, आप मेरी बात को सुन ही नहीं रहे हैं।

श्री शंकर दयाल सिंह (चतरा) मैं भी कुछ निवेदन करना चाहता हूं। बहुत शांति पूर्वक मैं बैठा हूं। मैं चाहता हूं कि मुझ को भी आप एक मिनट का समय दें।

श्री रामावतार शास्त्री : मैं चूंकि वहीं कान्स्टीटुएन्सी से आता हूं इसलिए इसके सम्बन्ध में मैं कुछ बताना चाहता हूं।

MR. SPEAKER: No, I am not going to allow any speeches. There can be no discussion and no speech now.

श्री शंकर दयाल सिंह : मैं यह कहना चाहता हूं कि बिहार में जो भी घटनाएं हुई हैं उनके लिए हम लोगों को सबसे अधिक दुख है। यह मत समझें कि इन्हीं को तकलीफ है। मैं यह कहना चाहता हूं कि वहां पर जिस तरह से खिलवाड़ हुआ है, प्रेस को जलाया गया है, भवनों को आग लगाई गई है उसके लिए कौन जवाबदेह है? यही लोग जवाबदेह हैं और वहां पर जाकर यह सरकार की आलोचना करते हैं। उधर की बातों के साथ साथ इधर की बातों को भी आप सुनवें ताकि यह न लगे कि इन्हीं को तकलीफ है। हमको इनसे अधिक तकलीफ है। यह जिस तरह की अराजकता वहां पर फैला रहे हैं उसकी निन्दा होनी चाहिये। (व्यवधान)

MR. SPEAKER: There can be no speeches. There is not going to be any debate now.

SHRI PILOO MODY: They can do whatever they like, but purchased governments will not survive in this country...

MR. SPEAKER: It is only himself that will survive.

Do you want Shri Mohsin to make a statement?

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी, हम लोग मंत्री महोदय को सुनने के लिये तैयार हैं, लेकिन उस के बाद आप कल चर्चा के लिये अभी समय तय कर दीजिए। यह सरकार की कृपा पर नहीं रहना चाहिये।

MR. SPEAKER: I will put it before the Business Advisory Committee.

They say that they will listen to the Minister if you allow them an opportunity to have a discussion.

SHRI K. RAGHU RAMAIAH: Let the Home Minister come back. Then we will decide. What is the hurry?

MR. SPEAKER: After the Home Minister comes back, he should make a statement. Then we will decide.

श्री अटल बिहारी वाजपेयी : यह नहीं हो सकता है। आप निर्णय कर दीजिए कि कल इतने बजे चर्चा होगी इस विषय पर।

अध्यक्ष महोदय आप के उतने मेम्बर तो हैं नहीं जितने कि होने चाहियें एडजर्नमेंट के लिये।

श्री अटल बिहारी वाजपेयी . अध्यक्ष जी, मेम्बर नहीं हैं तो क्या उस पर चर्चा की जरूरत नहीं है?

अध्यक्ष महोदय : कम से कम उतने सदस्य तो होने चाहियें यहां जितने की जरूरी हैं एडजर्नमेंट मोशन के लिए। और बात तो छोड़िये।

श्री अटल बिहारी वाजपेयी . नियम 193 के लिये तो मेम्बर नहीं चाहिये।

SHRI H. M. PATEL (Dhandhuka): Will you permit me to seek a clarification?

MR. SPEAKER: I think the Home Minister should make a comprehensive statement when he comes tomorrow. Then we will see.

Papers to be laid on the Table

SHRI ATAL BIHARI VAJPAYEE. Kindly decide that after the statement by the Home Minister, there will be a discussion.

MR. SPEAKER: I will look into it.

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी, क्या मतलब है।

अध्यक्ष महोदय : यह कैसी बात करते हैं मैंने कहा कि स्टेटमेंट आने दीजिए।

I have asked the Minister already to find time for it. Let the Home Minister make his statement. Later on we will consider it.

श्री अटल बिहारी वाजपेयी आप कैसे कर रहे हैं, यह कोई तरीका नहीं है। क्या 193 नहीं आ सकता है?

अध्यक्ष महोदय : जो मेरे बस की बात नहीं है, उस में मैं क्या कर सकता हूं।

When he comes and makes a statement tomorrow, we will look into it.

SHRI DINEN BHATTACHARYA (Serampore): What is there to look into?

MR. SPEAKER: You should follow the practical meaning of the language.

SHRI JYOTIRMOY BOSU: Is the Deputy Minister making a statement?

MR. SPEAKER: Instead of Shri Mohsin making a statement today, and again tomorrow, the Home Minister making a statement, we will have one statement tomorrow.

SHRI JYOTIRMOY BOSU. No, Sir.

श्री अटल बिहारी वाजपेयी . क्या आप यह तय नहीं कर सकते हैं कि कल होम मिनिस्टर के स्टेटमेंट के बाद बिहार की स्थिति पर चर्चा होगी?

अध्यक्ष महोदय, चर्चा वैसे तो आज होनी चाहिए थी। लेकिन आज नहीं हो सकती तो कल जरूर होनी चाहिये।

MR. SPEAKER: We will have to ask him to find time. I have no powers to fix it up

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी, आप एलान कर दीजिए कि कल चर्चा होगी। इस में कौन सी कठिनाई है?

अध्यक्ष महोदय : उन से बात करेंगे ।

श्री अटल बिहारी वाजपेयी : बात कर के चर्चा कल होगी ?

अध्यक्ष महोदय : तय तो बात करने के बाद ही करेंगे ।

श्री रामावतार शास्त्री : यह आनन्द मार्गी और आर० एस० एस० की कांस्प्रेसी है (**व्यवधान**)

अध्यक्ष महोदय : आप बैठिए ।

13.25 hrs.

PAPERS LAID ON THE TABLE

DELIMITATION COMMISSION ORDER NO. 10 IN RESPECT OF GUJARAT

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITI RAJ SINGH CHAUDHURY) : I beg to lay on the Table a copy of Notification No. S.O. 118(E) (Hindi and English versions) published in Gazette of India dated the 25th February, 1974, containing Order No. 10 of the Delimitation Commission in respect of the State of Gujarat, under sub-section (3) of section 10 of the Delimitation Act, 1972. [*Placed in Library. See* No. LT-6458/74]

REVIEW AND ANNUAL REPORT OF MADRAS FERTILIZERS LTD., MANALI, MADRAS FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Madras Fertilizers Limited, Manali, Madras for the year 1972-73.

(ii) Annual Report of the Madras Fertilizers Limited, Manali, Madras for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Labrary. See* No. LT-6459/74]

REVIEWS AND ANNUAL REPORTS OF WATER POWER DEVELOPMENT CONSULTANCY SERVICES (INDIA) LTD., NEW DELHI AND RURAL ELECTRIFICATION CORPORATION, NEW DELHI FOR 1972-73

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) (i) Review by the Government on the working of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1972-73.

(ii) Annual Report of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-6460/74]

(2) (i) Review by the Government on the working of the Rural Electrification Corporation, New Delhi for the year 1972-73.

(ii) Annual Report of the Rural Electrification Corporation, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-6461/74]